

Bridge at Kumbar Taleo (Solapur)

6386. SHRI DHARMANNA MONDAYA SADUL: Will the Minister of RAILWAYS be pleased to state:

(a) whether there was any proposal to construct an overbridge near Kumbar Taleo two km. from Solapur on Solapur-Bijapur road (N.H. 13);

(b) whether the Government of Maharashtra and his Ministry have decided to provide funds for this project; and

(c) the present status of the project and the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Yes, Sir.

(b) Not yet Sir.

(c) The proposal for the work is, at present, in planning stage with respect to finalisation of plans/estimate and apportionment of cost between the State Government and the Railways.

Export of Coal

6387. DR. P. VALJAL PERUMAN: Will the Minister of COAL be pleased to state:

(a) the total quantity of coal exported during 1990-91; and

(b) the total earnings therefrom?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) and (b). According to information furnished by Coal India Limited, the total quantity of coal exported by them during the year 1990-91 was 95.3 thousand tonnes and the total earning from this export was Rs. 1085 lakhs.

Power projects of Orissa

6388. SHRI ARJUN CHARAN SETHI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the names of the power projects in Orissa sanctioned during the last two years; and

(b) the total amount involved in these projects including the central share?

The Minister of State of the Ministry of Power and Non-Conventional Energy Sources (SHRI KALP NATH RAI): (a) No power project has been sanctioned in Orissa during the last two years.

(b) Does not arise.

Production of coking coal by CIL

6390. SHRI ANIL BASU:
SHRI V. SREENIVASA PRASAD:

Will the Minister of COAL be pleased to state:

(a) total production of coking coal by the Coal India Limited and its subsidiaries during each of the last three years, subsidiary-wise;

(b) whether the Coal India Limited has taken any step to improve the standard of coking coal as required by the steel industry;

(c) if not, whether the Government plan to import coking coal for the steel industry; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) Subsidiary-wise production of coking coal by Coal India Ltd. (CIL) during last three years is given below:-

(In million tonnes)

<i>Company</i>	1988-89		1989-90		1990-91	
	Total coking coal	Metal- urgical Grade coking coal	Total coking coal	Metal- urgical Grade coking coal	Total coking coal	Metal- urgical Grade coking coal
1	2	3	4	5	6	7
Eastern Coalfields Limited	1.42	0.23	1.40	0.21	1.55	0.52
Bharat Coking Coal Limited	21.82	11.19	22.10	10.10	23.30	9.26
Central Coalfields Limited	14.29	8.65	15.81	9.25	16.31	9.35
Western Coalfields Limited	0.70	0.70	0.62	0.54	0.74	0.65

(in million tonnes)

Company	1988-89		1989-90		1990-91	
	Total coking coal	Mettal- urgical Grade coking coal	Total coking coal	Mettal- urgical Grade coking coal	Total coking coal	Mettal- urgical Grade coking coal
1	2	3	4	5	6	7
South Eastern Coalfields Limited	0.09	—	0.10	—	0.11	0.11
Total CIL	38.32	20.77	40.03	20.10	41.01	19.89

(b) to (d). With a view to improve the quality of washed coking coal being supplied to the steel plants, Coal India Limited have undertaken major modification in most of the existing washeries. The modification is expected to be completed by 1992-93. With the implementation of modifications scheme the ash content in the coking coal is expected to come from existing level of 19.3% to 17.0 + 0.5%.

Grievance of LPG consumers

6391. DR. C. SILVERA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any time limit has been fixed by the Oil Companies to deal with the grievances of LPG consumers;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). The oil companies are expected to deal with the grievances expeditiously.

Cancellation of Vayudoot services

6392. SHRI ARVIND TULSHIRAM KAMBLE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Vayudoot service between Bombay-Osmanabad-Solapur have been cancelled;

(b) if so, when these services are likely to be restored;

(c) whether there is any proposal to commence Vayudoot service between Latur and Bombay; and

(d) if not, the reasons therefore?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Due to commercial and operational reasons, Vayudoot Limited has been forced to reduced its network drastically in various States of the country. It is not in a position to restore these services at the present moment.

(c) No, Sir.

(d) Due to heavy losses being sustained by it, the airlinking of new stations is not a feasible proposition for Vayudoot at the present moment.

[Translation]

Rail Passes to Freedom Fighters

6393. SHRI RAM TAHAL CHOUDHARY: Will the Minister of RAILWAYS be pleased to state the number of freedom fighters to whom rail pass facility has been provided from January 1991 to August 1991, Zone-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): Information is being collected and will be laid on the table of the Sabha.

Compensation to displaced persons of Deepika Coal Mine, Madhya Pradesh

6394. SHRI BHAWANI LAL VERMA : Will the Minister of COAL be pleased to state:

(a) the locations and names of the villages where land is being acquired for Deepika Coal Mine by the South Eastern Coalfield Limited, Korva in Madhya Pradesh and the area thereof;